

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:318
ANSWERED ON:24.07.2009
LOANS FOR INSTALLING TUBEWELLS
Rawat Shri Ashok Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the number of marginal farmers granted loan by the cooperative, commercial and Regional Rural Banks for installation of tubewells in the country during each of the last three years and the current year, State-wise;
- (b) whether the Government has received complaints regarding irregularities in sanctioning of the said loans during the above period; (
- (c) if so, the details thereof; and
- (d) the steps taken or proposed to be taken to check these irregularities?

Answer

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 318 to be answered on 24th July, 2009 regarding Loans for Installing Tubewells, tabled by Shri Ashok Kumar Rawat.

(a): The Data Reporting System of banks do not generate and maintain data in respect of loans given to farmers for installation of tubewells. However, the banks do have data for the broad activity. Minor Irrigation – of which installation of tubewells is a part. The State-wise details in respect of loans disbursed for minor irrigation by Cooperative Banks & Regional Rural Banks (RRBs) for the last three years is at Annex.

Scheduled Commercial Banks have disbursed agricultural loans, under segment 'Minor Irrigation Schemes' amounting to Rs. 2,544 crore, Rs. 2,036 crore and Rs. 2,520 crore during the years 2006, 2007 and 2008 respectively.

(b) to (d): The banks, especially the commercial banks, have a robust internal grievance redressal mechanism to address all customer complaints including those relating to disbursal of any kind of loans to farmers. Various instructions have been issued to banks from time to time in this regard.